

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

Anand Kumar Dhillon

Date of Birth:

15-01-1967

Present post held:

Family Court Judge Karba Dist. Karba

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
① Sentro car Re. 2.50 Lakh				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
Re. 4,50,000/-				


 (स. के. धुर्व) 13-1-13
 न्यायाधीश
 कुर्ब न्यायालय, कोरबा

Shares/Debentures			
Name of Issuing Company 1	Nos. of Shares 2		
NIL	NIL		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
NIL	NIL		
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	NIL	NIL	NIL
2) Savings Bank / ACS	① Self - S. B. T. Rampur ② wife - Sangita K. Khetrey ③ Gramin Bank	Korba Patna (Kariya)	x 12,14,572 = 00 x 11,924 = 00
3) PPF	NIL	NIL	NIL
4) GPF	Additar General	Raipur	16,89,685 = 00
5) NSS	NIL	NIL	NIL
	① Self - D. I. C. 03 Self - Bajaj Alliance Life Ins. Co. ② wife - ① L. I. C. — (Rekha) ③ son - ① L. I. C. — (Arpit)	Dhamtari Buzurg Dhamtari Dhamtari	4,00,000 1,20,000 1,00,000 2,00,000
6) Others			

1 In case where it is not possible to assess the accurately the approximate value in relation to present condition may be indicated
Note:- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

15-01-13
Signature & Date
धियाधीश
गुड्डम्य न्यायालय, कोरबा